

1	2
26.	Kashipur-II
27.	Khatima (Custom Bonded)
28.	Khatima
29.	Loni-BD
30.	Lucknow-I
31.	Lucknow-II
32.	Lucknow-Hal (Custom Bonded)
33.	Lucknow-SIL (Custom Bonded)
34.	Mahoba
35.	Mankator (Custom Bonded)
36.	Mao Natha Bhanjan
37.	Mauranipur
38.	Mohan Nagar (Custom Bonded)
39.	Muzaffarnagar
40.	Muzaffarnagar-BD
41.	Noida
42.	Rampur
43.	Robertsganj
44.	Saharanpur-I 247001
45.	Saharanpur-BD
46.	Sahibabad-II-201010
47.	Shahganj-223101
48.	Shahjhanpur
49.	Shamli
50.	Virbhadara (Custom Bonded)
51.	Kanpur-(ICD)
52.	Sri-Nagar.

[English]

Loni Police Station

3628. DR. ARVIND SHARMA : Will the Minister of HOME AFFAIRS be pleased to refer to Unstarred Question No. 4897 replied on September 10, 1996 and state :

(a) whether the required information has since been collected and laid on the Table of the House;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The information is still being collected.

Timber Extraction

3629. SHRI C. NARASIMHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the quantity of timber extraction permitted from

the Forests of Arunachal Pradesh and Andaman Islands per annum;

(b) the number of permits issued for such extraction so far;

(c) the number of plywood industries benefited therefrom so far;

(d) the quantity of timber extracted and allowed to be transhipped out of the State and Islands during the last three years.

(e) whether any firm policy is being adopted for re-forestation in that areas; and

(f) If so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (f). Information is being collected and would be placed on the Table of the House.

[Translation]

Police firing in Lakshadweep

3630. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any inquiry into police firing in Lakshadweep in 1990 was conducted;

(b) if so, the details thereof;

(c) the recommendations of the inquiry committee; and

(d) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). Yes, Sir. A single member commission of Inquiry was set up to inquire into police firing at Andrott Island. The report of this Commission alongwith the Action Taken Note was tabled in the Lok Sabha on 22.4.94. As stated in the Action Taken Note. Departmental action was initiated against the then sub-divisional officer-cum Executive Magistrate, Andrott and the Sub-Inspector of Police, Andrott. The Inquiry Officer who conducted the inquiry, however, came to the conclusion that the charged officers had not committed any misconduct and recommended their exoneration. The Disciplinary Authority accepted the finding of the Inquiry Authority and dropped the disciplinary proceedings against both the officials.

The recommendation made by the Commission for allotment of separate timings to the two factions for performing Uroose continuous to remain sub-judice.

Commission for Agricultural Costs and Prices

3631. SHRI VIJAY ANNAJI MUDE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to reconstitute the Commission for Agricultural Costs and Prices;